

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 369/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE COMPANY: AGRIM Marketing Pvt. Ltd & Ors

SECTION OF THE COMPANIES ACT: 391-394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	P. Nagesh	Adv	Petitioner	P. Nagesh
2.	Chetana Kaudpal	Company Prosecutor	O/O Ok	Chetana
3.	C. Balvoni	Company Prosecutor	For RD (NR)	C. Balvoni

ORDER

The hard copy of the affidavit is not available. Learned counsel request for some time.

List on 01.03.2017.

Sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-
(R. VARADHARAJAN)
MEMBER (J)